

[Mr. Speaker]

there is any failure and whether the Minister would like to say anything.

Shri Y. B. Chavan: There is obviously no failure as far as the Government authorities were concerned, because it was not possible to detect it on the radar because this helicopter flew rather at a low level, and there were no armed forces there to anticipate the coming of such a helicopter. So, I do not think there is any failure. Certainly, there is the violation of air regulations by Pakistan, and I think we have to take action . . .

Shri Hari Vishnu Kamath: Like the Walcott violation!

Shri H. N. Mukerjee (Calcutta Central): Sir I have given notice of an adjournment motion . . .

Mr. Speaker: He might ask for permission then.

He may move for leave of the House.

Shri H. N. Mukerjee: I beg to ask for leave to move for the adjournment of the House.

Mr. Speaker: Hon. Members who are willing to leave being granted may kindly rise in their seats.—the number is 33. The requisite number is not there. Therefore, leave is not granted.

Shri H. N. Mukerjee: Should I be precluded from asking for a clarification?

Shri Hari Vishnu Kamath: There is a calling attention notice also.

Mr. Speaker: Calling attention notice is there. I will take it up some other time.

Shri Hari Vishnu Kamath: Will it be taken up some other day?

Mr. Speaker: It will be taken up later in the day.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

CLOSING OF 'C' POWER STATION IN DELHI

Shri Kapur Singh (Ludhiana): Sir, I call the attention of the Minister of Irrigation and Power to the following matter of urgent public importance and I request that he may make a statement thereon:—

"The closing down of the 'C' Power Station in Delhi."

The Minister of Irrigation and Power (Dr. K. L. Rao): The statement runs to two pages. I will take about 5 minutes to read it, Sir,

Mr. Speaker: All right; he may read it.

Dr. K. L. Rao: The 36 MW generating plant installed in 'C' Power Station of the Delhi Electric Supply Undertaking was commissioned in September, 1963. The plant was supplied and erected by M/s Mitsubishi Shoji Kaisha Ltd. of Japan. It has been continuously in use since it was commissioned.

2. On 3rd of March, 1964, at about 21.13 hours some vibrations were noticed in bearing No. 2 of the turbine. The machine was at that moment carrying a load of 26.5 MW. The engineer in charge removed the entire load from the machine, and ran it without load for some time. With this operation, the vibrations disappeared, and the machine was again put on load at about 22.45 hours. It was thereafter kept under careful observation.

3. On 4th March, at about 21.30 hrs. when the machine was carrying a load about 18 MW, vibrations on the turbine were again noticed. These, however, disappeared after a few minutes.

4. Vibrations occurred on 5th March at about 04:58 hrs. On this occasion, however, the vibrations were persistent. By way of precaution and with the concurrence of Japanese Warranty Engineers stationed at Delhi, the machine was closed down.

5. In accordance with the terms of contract between the suppliers, and the Delhi Electric Supply Undertaking, the suppliers are under obligation to replace or repair, at the discretion of the Undertaking, free of charge to the Undertaking, all parts and equipment and material included in the specifications for boilers and turbine, which break or become defective or out of order, within 3 years of the acceptance of the said equipment and placing them into commercial operation. This is subject to the condition that the breakage and defects occur in the ordinary operation of the said equipment and material, and are due to defective material and workmanship or either thereof. According to the contract, two warranty engineers are provided, by the suppliers for a period of one year from the date of commercial operation to supervise the operation of the plant. These Japanese engineers were requested by the Delhi Electric Supply Undertaking to have the machine attended to promptly. Urgent communications were also addressed by the Undertaking to M/s. Mitsubishi Shoji Kaisha Ltd. in Japan and to M/s. Kuljian Corporation, consultants for the station, at Calcutta and Philadelphia, U.S.A., for advice.

6. As soon as the news of the trouble in the 'C' Station was conveyed to me, I contacted the Punjab Minister of Irrigation and Power, and requested him for sparing about 20 MW of additional Bhakra Power, if required. I must express my thanks to the Punjab Minister for his ready response. I visited the station the same evening, and had detailed discussions with concerned officials regarding the alternative arrangements for power supply to be made, and for rectification of the plant.

7. At present, the peak load demand in Delhi is 105 MW. Of this, Bhakra supplies 65 MW and the balance is met from local thermal and diesel units, which have an aggregate load carrying capacity of 65 MW. This is exclusive of 'C' Station. Thus while there is some margin I felt that in our capital city, we should have a further reserve of power and hence I made the request for additional supply from the Punjab.

8. To use the additional power from Bhakra, it is necessary to complete expeditiously the 33 KV line between already under construction Civil Lines and 'C' Station. This line is ready except for jointing the cables at three places. This is expected to be completed within the next four days.

9. Suppliers of the plant have promised immediate investigations and quick recovery of the machine. One of their representatives is expected to reach Delhi to-day. Two more specialists will be coming by the 11th evening. Meanwhile, the plant is being opened up.

10. I would like to assure the House that every possible effort is being made to diagnose and rectify the defects as quickly as possible. Our power supply position is at present fairly comfortable and full over supply will continue to be maintained to the public.

Shri Kapur Singh: Is it true that this 'C' Power-station was initially over delayed in its setting up and ever since that during the last six months, it has produced only two-third of its capacity; if so, may I know whether the Government propose to set up an impartial high-power committee to go into this whole question of the 'C' power-station?

Dr. K. L. Rao: The power station was commissioned 13 days after the original date for commissioning and it was done at the instance of our Irrigation and Power Ministry. The machine was not running to full load because there was no necessity for it, because we were getting the cheaper

[Dr. K. L. Rao]

Bhakra power. That was the only reason for it; there was no other reason. So there is no reason for any committee to be appointed.

Shri Hem Barua (Gauhati): But you have accused the engineers.

श्री यशपाल सिंह (कैराना) : क्या यह ठीक है कि सरकार को पहले से पता था कि पावर-स्टेशन फेल होने वाला है? यदि हां तो सरकार ने क्या पहले से कुछ इंतजाम किया था, और अगर नहीं, तो यह क्या इंजीनियरिंग की इन्फिशियेंसी थी या नहीं थी?

Dr. K. L. Rao: There was no previous intimation of any kind of a failure of that kind. The only thing that happened was this. There were six bearings in that machine. One of them was giving a little vibration. It was by way of a sort of abundant precaution that the station was closed.

Shri Maheswar Naik (Mayurbhanj): May I know whether it is a fact that the foreign experts while installing these turbines did not communicate their expert knowledge to our Indian engineers with the result that they were unable to detect the defect that came in the machine?

Dr. K. L. Rao: As I submitted in the statement, this machine is under warranty condition; that is to say, for three years the breakages and other defects in the machine will be repaired and parts supplied free of charge by the Japanese suppliers. Therefore, we thought it was necessary to await their directions. Actually they have taken very immediate action. They have already sent one specialist already. Two others are on the way. Meanwhile the machine bearings are being opened up.

श्री किशन पटनायक (सम्बलपुर)
क्या इस तरह की मशीनरी देश में और

जगहों पर भी है और उसकी रिपेयर बगैरह करने के लिए हमारे पास टेक्नीशियंस भी हैं या नहीं?

Dr. K. L. Rao: Not exactly the same machine but this kind of bearing trouble has been there both in Bhokaro and Durgapur.

Mr. Speaker: He wants to know whether we have got efficient engineers in this country to look after these defects and put them right.

Dr. K. L. Rao: We have a certain amount of talent for the maintenance. In view of the very rapid expansion of power supply in the next Plan, we are taking steps to expand the training programme.

Shri P. K. Deo (Kalahandi): Instead of taking shelter behind the three-year warranty condition of the Japanese firm, is it not desirable that our technicians should be trained in the know-how so that for every wretched break-down we need not run down to Japan?

Dr. K. L. Rao: That is accepted, and attempts are being made to do that.

RE. CALLING ATTENTION NOTICE

Mr. Speaker: Let us proceed to the next item—Papers to be laid on the Table—Shri Satya Narayan Sinha....

श्री किशन पटनायक (सम्बलपुर) :
अध्यक्ष महोदय .

अध्यक्ष महोदय : इस वक्त कोई चीज हाउस के सामने नहीं

श्री किशन पटनायक : मैंने एक नोटिस आप को दिया था

अध्यक्ष महोदय : देखिये, आपको अगर कोई शिकायत है तो मेरे पास आ जाइये।